

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). There is a proposal in the Third Five-Year Plan to set up one Television Centre, i.e., in Bombay. It is also proposed to expand the experimental service in Delhi into a regular educational service for the secondary schools in Delhi area. The setting up of the Centre at Bombay is, however, subject to the condition that foreign exchange becomes available for the purpose.

There is no proposal to extend television to any other centre during the Third Five-Year Plan.

Bonus Scheme in Government Presses

*145. { Shri R. C. Majhi:
Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have considered the question of extending the incentive bonus scheme to other Government of India presses after the introduction of this scheme in Government Press, New Delhi; and

(b) if so, to how many Government presses this scheme will be extended to?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) The Incentive Bonus Scheme was introduced in the Government of India Press, New Delhi, on an experimental basis for a period of 2 years in the first instance. The question of extending it to the other Government of India Presses will be considered in the light of the results achieved in that Press.

(b) The question does not arise at this stage.

तिब्बती शरणार्थी

{ डा० राम सुभग सिंह :
श्री अजीत सिंह सरहदी :
श्री प्र० गं० देव :
*१४६. { श्री प्र० चं० बरूआ :
श्री अर्जुन सिंह भदौरिया :
श्रीमती इला पालचीधरी :
श्री हेम बरूआ :

क्या रषान मंत्रो यह बताने की कृपा करेगे कि :

(क) क्या यह सच है कि कुछ तिब्बती शरणार्थी पंजाब में लाहौल और स्पिती आये हैं;

(ख) यदि हाँ, तो कितने; और

(ग) यह शरणार्थी इन दिनों कहाँ रह रहे हैं ?

विदेश उपमंत्री (श्रीमती लक्ष्मी मेनन) :
(क) जी हाँ ।

(ख) इस साल १५ जुलाई १९६० तक ४२७ शरणार्थी पंजाब में आए ।

(ग) ये शरणार्थी रायसन, पंजाब के एक अस्थायी शिविर में ले जाए जा रहे हैं ।

Former French Possessions

*147. { Shri H. N. Mukerjee:
Shri M. L. Dwivedi:
Shri Tangamani:

Will the Prime Minister be pleased to refer to his speech made on the 17th March, 1960 in reply to the Debate on the Demands pertaining to the Ministry of External Affairs and state what steps have been taken to extend the jurisdiction of the Supreme Court to the former French possessions in India?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): The constitutional and legal position for extension of the jurisdiction of

the Supreme Court to the French Establishments have been examined and the action required to be taken in this regard is now under study.

Delhi Shops and Establishments Act

- *148. { Shri Tangamani:
Shri Prakash Vir Shastri:
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:
Shri Naval Prabhakar:

Will the Minister of Labour and Employment be pleased to state:

(a) whether there have been demands from shop employees in Delhi for the amendment of sections 10, 11 and 15 of the Delhi Shops and Establishments Act;

(b) if so, whether Government have considered these demands; and

(c) what is the attitude of Government to these demands?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) and (c). The matter is under consideration.

Fertilizer Factory in Assam

*149. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) the progress made so far in setting up the fertiliser factory in Assam; and

(b) the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). It has been decided to establish a fertilizer factory at Namrup in Assam based on the utilisation of natural gas. M/s Hindustan Chemicals & Fertilizers Ltd. have been entrusted with the execution of the project. The Company is preparing a detailed project report.

Indo-Pakistan Limited Payments Agreement

- *150. { Shri Ram Krishan Gupta:
Shri Harish Chandra Mathur
Shri Raghunath Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to reports appearing in Pakistani Press recently accusing India of non-fulfilment of the Indo-Pakistan Limited Payments Agreement; and

(b) if so, the action taken in this regard?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) Our High Commission in Karachi issued a Press Note on the 7th May 1960 contradicting the reports appearing in the Pakistan press. A copy of the Press Note is laid on the Table of the House. [See Appendix I, annexure No. 27].

Barter Deal with U.S.A.

- *151. { Sardar Iqbal Singh:
Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Shri Chintamani Panigrahi:
Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 398 on the 25th February, 1960 and state:

(a) whether the negotiations with the U.S.A. regarding quantity of commodities to be exported to and imported from the U.S.A. under the Barter Deal have been concluded; and

(b) if so, the result thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.